



**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-24/1989/13 IA**

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Smti. Soneka Bora,  
Special Judge, CBI, Addl. Court No. 1  
Assam, Chandmari, Guwahati.

Dated Guwahati the 2<sup>nd</sup> January, 2020.

Sub: **Casual leave.**

Ref:- Your letter No. SPL/CBI-I/ESSTT/IV/21-2012/1150/E dtd. 21.12.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 26.12.2019 and 27.12.2019 along with station leave permission from the evening of 24.12.2019 till the morning of 30.12.2019, has been granted/rejected.

Yours faithfully,

**JT. REGISTRAR (VIGILANCE)**

*Rolap*

Memo NO.HC.VII-24/89/14 IA, dated 2.1.20  
Copy to:

1. The Systems Analyst, Gauhati High Court.

*sd/-*

**JT. REGISTRAR (VIGILANCE)**